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NEW DELHI, SATURDAY, NOVEMBER 24, 1951

PART I—Section 2

Notifications regarding Appointments, Promotions, Leave, etc., of Government Officers issued by the Ministries of the Government of India (other than the Ministry of Defence) and by the Supreme Court

PLANNING COMMISSION

New Delhi, the 17th November 1951

No. PC(A)/63/50.—Shri R. K. Patil, Member, Planning Commission relinquished charge of his post with effect from the afternoon of the 10th November 1951.

P. DAS, Under Secy.

New Delhi, the 20th November 1951

No. PC(A)/61/50.—The Hon'ble Shri Chintaman. D. Deshmukh relinquished charge of his office of Member, Planning Commission, on the afternoon of the 20th November, 1951.

No. PC(A)/60/50.—The Hon'ble Shri Gulzarilal Nanda, relinquished charge of his office of Deputy Chairman, Planning Commission, on the afternoon of the 20th November, 1951.

TARLOK SINGH, Dy. Secy.

ELECTION COMMISSION, INDIA

New Delhi. the 17th November 1951

No. F.3/51-G.—The Services of Shri G. S. Bansal, an officiating Superintendent in the office of Election Commission, have been placed at the disposal of the Ministry of Home Affairs with effect from the afternoon of the 7th November 1951.

P. S. SUBRAMANIAN, Secy.

MINISTRY OF LAW

New Delhi, the 21st November 1951

No. F.54/V/51-G.A.—Mr. C. R. D. Menon, an officiating Assistant in the Ministry of Law, Government of India, is appointed to officiate as Superintendent, Constitution Branch, in that Ministry with effect from the forenoon of the 10th November 1951 and until further orders.

MANGHARAM BHAVANDAS, Under Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 14th November 1951

No. 73/11/51-Admn.—Mr. G. S. Bansal has been appointed to officiate as Superintendent in the Ministry of Home Affairs with effect from the 8th November 1951 and until further orders.

KARAM CHAND, Under Secy.

New Delhi, the 17th November 1951

No. 2/57/51-Public.—Shri Umrao Behari Mathur is appointed Deputy Superintendent of Census Operations, Jodhpur, with effect from the forenoon of the 1st April 1950 until further orders.

Shri Abdul Gaffar is appointed Deputy Superintendent of Census Operations, Udalpur with effect from the forenoon of the 1st April 1950 until further orders.

A. V. RAMAN, Under Secy.

New Delhi, the 19th November 1951

No. 74/8/51-Admn.—On return from leave, Mr. B. R. Murgai resumed charge of his duties as Under Secretary in the Ministry of Home Affairs on the foremon of the 12th November, 1951.

B. D. TEWARI, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 12th November 1951

No. 663-FSP.—Mr. A. G. Meneses has been confirmed in the Indian Foreign Service with effect from the 17th September 1950.

DEVI DIYAL, Dy. Secy.

New Delhi, the 14th November 1951

No. 664-FSP.—Mr. P. A. Menon, I.C.S., formerly Minister-Charge d' Affaires in the Embassy of India in Italy, Rome, has been appointed Ambassador of India in Belgium, Brussels, with effect from the 11th October 1951.

SWAMINATHAN, Dy. Secy.

New Delhi, the 14th November 1951

No. F.9-5/51-Emi.—On attaining the age of superannuation Shri K. Kodandapani Pillal, Controller of Emigration, Madras, has been permitted to retire from service with effect from the forenoon of the 29th October 1951.

Shri K. S. Seshan, a temporary substantive Superintendent in the Ministry of External Affairs, has been appointed to officiate as Controller of Emigration, Madras, from the forenoon of the 29th of October 1951.

S. D. PATHAK,

for Controller General of Emigration and Joint Secretry.

New Delhi, the 15th November 1951

No. 666-FSP.—Mr. A. G. Meneses, I.F.S., Under Sccretary in the Ministry of External Affairs, has been granted earned leave for 30 days with effect from the 9th November, 1951, with permission to suffix Sunday, the 9th December 1951 to the leave.

No. 667-FSP.—Shri J. S. Mehta, I.F.S., First Secretary, Legation of India, Berne, has been appointed as Charge d'Affaires ad-interim at the Legation with effect from the afternoon of the 3rd November 1951.

No. 668-FSP.—On return from leave Mr. J. K. Atal, I.C.S., Deputy Secretary in the Ministry of Transport, has been appointed as a Deputy Secretary in the Ministry of External Affairs, with effect from the 10th November 1951.

New Delhi, the 16th November 1951

No. 674-FSP.—Mr. A. S. Lall, I.C.S., formerly Joint Sccretary, Ministry of Commerce and Industry, has been appointed Consul General of India, New York, with effect from the 11th October 1951.

No. 675-FSP.—Mr. I. J. Bahadur Singh, I.F.S., resumed charge of the post of First Secretary, Embassy of India, Washington, on the 13th October 1951, on the expiry of his deputation (temporary transfer) as Consul General of India, New York.

New Delhi, the 19th November 1951

No. 678-FSP.—On return from leave Mr. P. N. Kaul, I.F.S., Attache, Embassy of India, Moscow, has been appointed as Attache in the Ministry of External Affairs, with effect from the 5th November, 1951.

M. K. NARAYANAN, Under Secy.

New Delhi, the 16th November 1951

No. 669-Pt.II/51.—With reference to the Notification No. 210-Pt.II/51, dated the 26th April 1951, the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Giles A. Hubert as Consul for the U.S.A. at Bombay.

No. 670-Pt.II/51.—The President of India is pleased to recognise the appointment of Mr. Robert W. Ehrman as Consul for the U.S.A. at Bombay.

No. 671-Pt.II/51.—With reference to the Notification No. 431-Pt.II/51, dated the 18th August, 1951 the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Howard Brandon as Consul for the U.S.A. at New Delhi.

No. 672-Pt.II/51.—The President of India is pleased to recognise the appointment of Mr. Harold G. Josif as Vice Consul for the U.S.A. at Madras.

No. 673-Pt.II/51.—With reference to the Notification No. 463-Pt.II/51, dated the 5th September, 1951 the President of India is pleased to confirm the provisional recognition of the appointment of Mr. Garrett H. Soulen as Consul for the U.S.A. at Calcutta.

New Delhi, the 19th November 1951

No. 676-Pt.II/51.—The President of India is pleased to recognise provisionally the appointment of Sithu U. Pe as Consul General for the Union of Burma at New Delhi.

No. 677-Pt.II/51.—The President of India is pleased to recognise provisionally the appointment of Saw Burgess as Vice Consul for the Union of Burma at New Delhi.

K. G. MATHUR, Under Secy.

(External Publicity Division)

New Delhi, the 19th November 1951

No. F. 31(7)-XPA/50.—Shri S. D. Kalelkar, Information Officer to the High Commissioner for India in Canada, Ottawa, relinquished charge of his office on the afternoon of 22nd October 1951.

No. F. 19(6)-XPA/51.—Mr. Mahabir Sahai, Press Attache, Embassy of India in Afghanistan, Kabul, has been granted one month's leave with effect from the 31st October, 1951.

S. N. CHOPRA, Under Secy.

MINISTRY OF STATES

New Delhi, the 14th November 1951

No. 253-Admn.—On return from leave, Mr. N. M. Buch, I.C.S., resumed charge as Joint Secretary to the Government of India in the Ministry of States with effect from the afternoon of the 10th November 1951.

V. SHANKAR, Joint Secy.

New Delhi, the 14th November 1951

No. 254-Admn.—Mr. K. N. V. Nambisan relinquished charge as Assistant Secretary to the Government of India in the Ministry of States with effect from the afternoon of the 10th November 1951.

On return from leave Mr. A. N. Sachdev resumed charge as Under Secretary to the Government of India in the Ministry of States with effect from the afternoon of the 10th November 1951.

E. HERD, Under Secy.

New Delhi, the 15th November 195!

No. 255-H.—Shri R. S. Arunachalam, Treasury Officer, Central Government Treasury, Hyderabad (Deccan), is granted leave on average pay for one month with effect from the 3rd October, 1951.

No. 256-H.—Shri M. Kameshwara Rao, is appointed to officiate as Treasury Officer, Central Government Treasury, Hyderabad (Deccan) with effect from the forenoon of the 3rd October, 1951 vice Shri R. S. Arunachalam granted leave.

S. NARAYANSWAMY, Dy. Secy.

New Delhi, the 16th November 1951

No. 257-D.—Shri Diwan Chand Bhatia, Deputy Superintendent of Police, Himachal Pradesh, was appointed to officiate as Superintendent of Police, Mandi District, Himachal Pradesh, from the 18th January 1951 to the 17th May 1951.

H. C. MAHINDROO, Under Secy.

New Delhi, the 19th November 1951

No. 258-S.—Shri V. K. B. Pillai, I.C.S., Chief Commissioner, Vindhya Pradesh, was granted leave on average pay for 27 days with effect from the forenoon of the 1st October 1951.

No. 259-S.—Shri M. K. Kher, I.A.S., Chief Secretary to the Chief Commissioner, Vindhya Pradesh, was appointed to officiate as Chief Commissioner, Vindhya Pradesh, with effect from the forenoon of the 1st October 1951 to the 27th October 1951 vice Shri V. K. B. Pillai, I.C.S., granted leave.

No. 200-S.—On return from leave Shri V. K. B. Pillai, I.C.S., resumed charge of the office of Chief Commissioner, Vindhya Pradesh, with effect from the forenoon of the 28th October 1951.

On the forencon of the 28th October 1951, Shri M. K. Kher, I.A.S., relinquished charge of the office of Chief Commissioner, Vindhya Pradesh, and took over as Chief Secretary to the Chief Commissioner, Vindhya Pradesh.

B. DAS, Under Secy.

MINISTRY OF FINANCE

(Department of Economic Affairs)

New Delhi, the 14th November 1951

No. D.5422-F.II/51.—Mr. M. B. Kapoor, officiating Assistant Master, India Security Press, Nasik Road, has been granted earned leave for 20 days from 5th to 24th November, 1951 with permission to prefix 4th and affix 25th November, 1951 (Sundays) to his leave.

S. K. SEN, Dy. Secy.

New Delhi, the 19th November 1951

No. PFG(41) ADMN/1951.—On return from leave Shri B. K. Kaul, I.C.S., has resumed charge of the post of Deputy Secretary to the Government of India, Ministry of Finance, Department of Economic Affairs, on the forenoon of the 12th November, 1951.

G. R. KAMAT, Joint Secy.

MINISTRY OF FINANCE (DEFENCE)

New Delhi, the 16th November 1951

No. 3542-Accts.—Shri A. V. Mudaliar, an officer in the Emergency Cadre of the Indian Defence Accounts Service, was transferred to the pension establishment with effect from the forenoon of 6th April 1951.

No 3558-Accts.—Shri S. B. Mitra, an officer in the Emergency Cadre of the Indian Defence Accounts Service, was transferred to the pension establishment with effect from the forenoon of 28th April 1951.

New Delhi, the 19th November 1951

No. 3/7/50-Estt.—On the expiry of the term of his re-employment as Assistant Financial Adviser (Indian State Forces), Shri M. L. Behl relinquished charge of his duties in this Division on 1st November 1951 F.N. and has been granted terminal (earned) leave for 12 days with effect from the same date.

No. 12/4/51-Estt.—Shri M. M. Mukerji, an Officer of the Emergency Cadre of the Indian Defence Accounts Service on deputation in the Ministry of Finance (Defence) as Assistant Financial Adviser, has been granted privilege leave for 1 month and 22 days with effect from 8th November 1951 F. N. pending his retirement on attaining the age of superannuation on 30th December 1951. On the expiry of this leave, he is reverted to the Defence Accounts Department with effect from 30th December 1951 F.N. for transfer to that Department's pension establishment from the same date.

During the period of his leave pending retirement, Shri M. M. Mukerji will retain a superior lien on the post of Assistant Financial Adviser in this Division, under the provisions of Article 210 C.S.R.

B. SINGH, Jt. Fincl. Advr.

CENTRAL BOARD OF REVENUE

CENTRAL EXCISE ESTABLISHMENT

New Delhi, the 15th November 1951

No. 94.—Shri Lachman Dev, an officiating Deputy Superintendent from the Central Excise Collectorate, Allahabad, working as an Intelligence Officer in the All India Narcotics Board (now the Office of Narcotics Commissioner) was appointed to officiate as a Superintendent of Central Excise in that office from 13th July 1950 to 16th February 1951.

T. S. RAMASWAMI, Under Secy.

MINISTRY OF REHABILITATION

New Delhi, the 9th November 1951

No. F.3(S)-SB/51.—Shri N. K. Agrawal, a retired Executive Engineer, P.W.D., U.P., has been appointed as Valuation Officer, Saharanpur under the Chief Settlement Commissioner, New Delhi with effect from the forenoon of 22nd October 1951.

New Delhi, the 14th November 1951

No. 4(1)-SE/51.—Shri Rama Kant, a retired Collector from U.P., has been appointed as Valuation Officer (Rural) under the Chief Settlement Commissioner, New Delhi with effect from 24th October 1951, forenoon until further orders.

MANMOHAN KISHAN, Asstt. Secy.

Calcutta, the 12th November 1951

No. 4-RII-II(8)/51.—Lt. B. P. Mukherji, Commandant of the Border Huts, Government of West Bengal has been appointed as Assistant Controller of Relief and Rehabilitation, in the Office of the Controller of Relief and Rehabilitation, Ministry of Rehabilitation, Cachar, Silchar with effect from the forenoon of 28th May 1951.

S. MAJUMDAR, Under Secy.

(Office of the Chief Claims Commissioner)

Delhi, the 12th November 1951

No. 2(81)/CCC/AE-51.—Shri Mukand Lal Sapra, Claims Officer at Gurgaon in the Office of the Chief Claims Commissioner has resigned from his post and he has been relieved of his duties with effect from the forenoon of the 1st November 1951.

No. 2(81)/CCC/AE-51.—Shri Radha Kishan has been appointed as a temporary Claims Officer in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, at Gurgaon with effect from the forenoon of the 1st November 1951, vice Shri Mukand Lal Sapra.

Delhi, the 19th November 1951

No. 2(17)/CCC/AE-51.—Dewan Siri Ram Furl, Claims Officer, at Delhi in the Office of the Chief Claims Commissioner, has resigned from his post and he has been relieved of his duties with effect from the afternoon of the 3rd November 1951.

Shri Harbans Lal Bali, has been appointed as a temporary Claims Officer at Delhi in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, with effect from the afternoon of the 3rd November 1951, vice Dewan Siri Ram Puri.

No. 2(20)/CCC/AE-51.—The services of Shri Raj Inder Singh, P.C.S., who was on deputation as a temporary Claims Officer in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation with Headquarters at Rohtak have been replaced at the disposal of the Punjab Government (India) with effect from the forenoon of the 2nd November 1951.

No. 4(3)/CCC/AE-51.—The undermentioned persons have been appointed as temporary Claims Officers in the Office of the Chief Claims Commissioner, Government of India, Ministry of Rehabilitation, at the

stations and with effect—from the dates mentioned against each:—

S. 1	No, Name	Stations	Dates
1	Shri Pyara Lal Saluja	Rohtak	26-10 - 51 (F.N.)
2	Shri Gokal Chand .	Ambala	1-11-51 (A.N.)
3	Shri M. L. Mehra	Delhi	2-11-51 (F.N.)
4	Shri F. M. Vaswani .	Ajmer	5-11-51 (F.N.)
5	Shri Ram Prakash .	Rohtak	7-11-51 (F.N.)

GANGA NATH, Chief Claims Commissioner.

MINISTRY OF COMMERCE AND INDUSTRY (Office of the Textile Commissioner)

Bombay, the 17th November 1951

No. BSI-2(203).—Mr. H. G. Bhawsar, Superintendent in the Office of the Textile Commissioner, Bombay, is appointed to officiate as Assistant Director (Grade II), in the same office with effect from the 12th November 1951.

No. BSI-2(279).—Dr. J. S. K. Patel, Assistant Director (Grade I) in the Office of the Textile Commissioner, Bombay, has been granted earned leave for 30 days with effect from the 12th November 1951 to the 11th December 1951 with permission to prefix Sunday the 11th November 1951 to his leave.

G. V. PILLAI, Under Secy.

New Delhi, the 19th November 1951

No. 114.—Mr. A. K. Bose has been appointed to officiate as Assistant Development Officer (Grade I) (Heavy Chemicals) in the Development Wing of the Ministry of Commerce and Industry, New Delhi, with effect from the forenoon of the 5th October 1951.

SHIV DEV SINGH, Under Secy.

New Delhi, the 19th November 1951

No. 116.—The services of Mr. S. K. Datta, I.C.S., Deputy Secretary to the Government of India in the Ministry of Commerce and Industry, have been replaced at the disposal of the Assam Government, with effect from the afternoon of the 10th November 1951.

J. BYRNE, Dy. Secy.

New Delhi, the 19th November 1951

No. 115.—Mr. A. C. Gupta, Price and Accounts Officer, Iron and Steel Control Organisation, Calcutta, has been granted earned leave for 24 days with effect from 25th October, 1951 with permission to suffix Sunday the 18th November, 1951, to his leave.

New Delhi, the 20th November 1951

No. 117.—In partial modification of this Ministry's Notification No. 103, dated the 17th October, 1951, Mr. R. P. Satarawala, Assistant Iron and Steel Controller (Grade I), in the Iron and Steel Control Organisation, Calcutta, has been granted earned leave for 39 days with effect from 24th September, 1951, with permission to prefix Sunday the 23rd September, 1951, to his leave.

N. R. REDDY, Under Secy.

TARIFFS

New Delhi, the 20th November 1951

No. 28-T(32)/51.—Dr. H. L. Dey, President, Indian Tariff Board, Bombay, is granted earned leave for 120 days with effect from the afternoon of the 2nd November, 1951.

2. During the absence on leave of Dr. Dey, Dr. B. V. Narayanaswamy Naidu, Member, Indian Tariff Board will carry on the current duties of the President, Indian Tariff Board in addition to his own duties.

W. A. ROSE, Under Secy.

MINISTRY OF FOOD AND AGRICULTURE

AGRICULTURE

New Delhi, the 14th November 1951

No. F.1-11/51-EP.—Shri W. R. Natu, Economic and Statistical Adviser to the Government of India and Ex-officio Deputy Secretary in the Ministry of Food and Agriculture (Agriculture) was granted earned leave for a period of 33 days with effect from the 12th June, 1951. He was permitted to suffix Sunday the 15th July 1951.

P. A. GOPALAKRISHANAN, Joint Secy.

New Delhi, the 16th November 1951

No. F.1-69/51-Estt.I.—Dr. A. T. Sen is appointed as temporary Deputy Adviser for Intensive Cultivation in the Ministry of Food and Agriculture (Agri.) with effect from the 5th November, 1951 (forenoon).

No. F.27-45/51-Estt.—Shri A. B. Mathur, on being relieved of the appointment of Administrative Officer, Directorate of Plant Protection Quarantine and Storage, is appointed as Superintendent in the Ministry of Food and Agriculture (Agriculture) with effect from the 3rd November 1951 (afternoon).

New Delhi, the 20th November 1951

- No. F. 27-86/51-Estt.I.—The following officers of the Ministry of Food and Agriculture (Agriculture) are placed on deputation ex-India with effect from the date shown against each, in connection with the 13th Session of the F.A.O. Conference at Rome:—
 - (1) Sardar Datar Singh, vice President, I.C.A.R., and ex-Officio Additional Secretary to the Government of India—10th November 1951
 - (2) Shri J. V. A. Nehemiah, Secretary I.C.A.R., and ex-Officio Deputy Secretary to the Government of India—10th November 1951 (Afternoon).
 - Shri M. D. Chatur General of Forests, Chaturvedi, I.F.S., Insorests, 17th November (3) Shri M. Inspector (Afternoon).

I. J. MALHAN, Under Secy.

ZOOLOGY

New Delhi, the 14th November 1951

No. F.26-9/51-S.—Shri A. G. K. Menon, M.Sc., is appointed to officiate as Assistant Zoologist, in Class II Service in the Zoological Survey of India, *vice* Shri K. S. Pradhan with effect from the forenoon of 1st November 105

A. G. MENON, Dy. Secy.

FOOD

New Delhi, the 15th November 1951

No. 2213.—Mr. P. S. Roy, Assistant Director in the office of the Regional Director (Food), Eastern Region, Calcutta, was granted extension of earned leave for 18 days with effect from the 14th October, 1951 in continuation of the leave granted to him in this Ministry Notification No. 2207 dated the 20th September 1951.

On the expiry of his leave, Mr. P. S. Roy, Assistant Director in the office of the Regional Director (Food), Eastern Region, Calcutta has been appointed to officiate as Assistant Director (Depot), Visakhapatnam with effect from the forenoon of the 1st November, 1951 vice Mr. D. A. Uttam Sing transferred to

No. 2215.—On transfer from the office of the Assistant Director (Depot), Visakhapatnam, Mr. D. A. Uttam Sing has been appointed to officiate as Assistant Director in the office of the Regional Director (Food), Eastern Region, Calcutta, vice Mr. P. S. Roy with effect from the forenoon of the 8th November, 1951.

GUR BAKHSH SINGH, Under Secy.

New Delhi, the 17th November 1951

-Mr. Mokand Lall Chatrath, Superintendent, Ministry of Food and Agriculture (Food), has been granted leave on average pay for 2 months with effect from the 1st November, 1951 with permission to prefix closed holidays on 30th and 31st October 1951 to the leave.

N. C. MUKERJI, Under Secy.

MINISTRY OF EDUCATION

EDUCATION

New Delhi, the 19th November 1951

No. F. 5-18/51-T.i.—Shri N. R. Chawdhury, officiating Senior Artmaster and Acting Head of the Art Department, Dolhi Polytechnic, Delhi, was granted leave as detailed below:

- (a) Earned leave for six days from 12th February, 1951 to 17th February, 1951.
- Leave on half average pay for nine days from 18th February, 1951 to 26th February, 1951,
- (c) Leave on half average pay for eleven days from 7th March, 1951 to 17th March, 1951, and
- (d) Leave on half average pay for twenty-two days from 25th March, 1951 to 15th April, 1951.

P. N. KIRPAL, Dy. Secy.

MINISTRY OF HEALTH

New Delhi, the 12th November 1951

No. F.24-12/51-M.II.—Dr. D. K. Ghoshal, M.B., D.T.M., D.P.H, is confirmed as Third Assistant to the Serologist and Chemical Examiner to the Government of India, Calcutta, with effect from the 2nd May 1951.

New Delhi, the 20th November 1951

No. F. 24-16/51-MIL.—Dr. K. V. Venkatraman, M.D., Serologist and Chemical Examiner to the Government of India, Calcutta, was granted leave on average pay for 15 days with effect from the 22nd June 1951.

J. N. SAKSENA, Under Secy.

New Delhi, the 14th November 1951

No. F.34-48/51-Admn.(E).—Shri S. P. Jain, M.Sc., F.I.A., the permanent incumbent of the Class II post of Non-Medical Statistician in the Directorate General of Health Services, is confirmed in the upgraded Class I post with effect from the 10th August 1951.

M. R. KOTHANDARAMAN, Dy. Secy.

New Delhi, the 15th November 1951

No. F.34-93/51-Admn.(E).—The services of Shri S. P. Jain, M.Sc., F.I.A., Non-Medical Statistician in the Directorate General of Health Services, were temporarily placed at the disposal of the Ministry of Labour with effect from the 15th September, 1951, for appointment as Statistician in the Labour Bureau under that Ministry.

2. Shri S. Sankaran Nair, M.Sc., temporary Statistical Officer in the Central B.C.G. Organisation in the Directorate, is appointed to officiate as Non-Medical Statistician, vice Shri S. P. Jain, with effect from the 15th September 1951.

P. S. DORASWAMI, Under Secy.

New Delhi, the 17th November 1951

No. F.3-85/51-MI.—Shri P. L. Gupta, Assistant to the Principal, College of Nursing, New Delhi, was granted earned leave for 18 days with effect from the 25th July 1951, with permission to suffix Sunday, the 12th August 1951 to his leave.

KRISHNA BIHARI, Asstt. Secy.

MINISTRY OF RAILWAYS (Railway Board)

New Delhi, the 14th November 1951

No. E.IV-116-CP.—Mr. Acharj Ram, Superintendent in the Railway Board's office, is granted leave on average pay for 1 month and 11 days with effect from the afternoon of 29th October 1951.

No. EIV-116-CP(I).—Mr. Hira Lal, an Assistant in the Railway Board's office, is appointed to officiate as Superintendent in that office with effect from the afternoon of 29th October, 1951, vice Mr. Acharj Ram, granted leave.

New Delhi, the 20th November 1951

No. E51PM8/4.—Mr. P. B. Jain, an officiating Assistant-in-Charge in the Railway Board's office, is appointed to officiate as Superintendent, in that office with effect from the 1st November 1951.

HAVELI RAM, Secy.

New Delhi, the 15th November 1951

No. E51NO1/2.—On transfer from the Oudh Tirhut Railway, Mr. A. C. D. Bhowmick, officiating Assistant Mechanical Engineer, joined the Assam Railway, on 23rd July 1951.

No. E.51PM6/82/2.—The President is pleased to direct that each of the officers specified in column (1) of the Schedule shall continue, until further orders, to hold the post specified in column (2) of the Schedule, in an officiating capacity.

SCHEDULE

Name	Designation of post	
1	2	
1. Mr. M. K. Kaul	Controller of Stores, B.N. Railway.	
2. Mr. N. N. Kakati	Deputy Chief Mechanical Engineer, B. N. Railway.	
3. Mr. B. C. Ganguly	Executive Engineer, Assam Railway.	
4. Mr. R. H. Henry	Deputy Chief Engineer, O. T. Railway.	
5. Mr. K. L. Crawford	Chief Commercial Superintendent, Southern Railway.	

New Delhi, the 16th November 1951

No. E47PM152.—Mr. T. P. Subramanyan, an employee of the Bombay, Baroda and Central India Railway is permanently confirmed in the Junior Scale in the Superior Revenue Establishment of the Transportation (Traffic) and Commercial Department on that railway with effect from 9th Fabruary 1050 with effect from 8th February 1950.

No. E51NO1/5/2.—On return from leave, Mr. M. A. Qadeer, Assistant Transportation Superintendent (Senior Scale), Great Indian Peninsula Railway is appointed to officiate as Deputy Transportation Superintendent on that Railway with effect from 4th March

No. E51NO1/5/2.—Mr. N. Y. Manohar, Assistant Transportation Superintendent (Senior Scale), Great Indian Peninsula Railway is appointed to officiate as Deputy Transportation Superintendent on that Railway with effect from 17th September 1951.

No. E51NO1/9/2.—On transfer from the Railway Board's office, Mr. K. S. A. Padmanabhan, officiating Deputy Director, Railway Board is appointed to officiate as Director, Railway Clearing Accounts Office with effect from the 11th October 1951.

New Delhi, the 18th November 1951

No. E51FO2/10/2.—On transfer from the Ministry of Defence, Major P. K. V. Pejathaya is appointed to officiate as Production Planning Officer (Senior Scale), Chitchan 1051 October 1951.

ORDER

New Delhi, the 15th November 1951

No. E51/PM6/82/2.—Whereas the integration and regrouping of Indian Railways has been under the consideration of the Government of India, and the final decision on this question and the implementation thereof are likely to take sometime, and, until the integration plan is finalised, it is not possible to arrive at a decision as regards the number of permanent posts that will ultimately be available on the integrated railways for confirmation of officers mentioned in the Schedule to Notification No. E51.PM6/82/2, dated 15th November 1951.

And whereas, it is just and equitable that those officers should be given the same benefits as if they had been confirmed;

Now therefore, the President is pleased to direct that the officers detailed below notwithstanding they continue until further orders, to officiate in the post indicated against each and during the period in which they may so continue to officiate in those posts shall be treated as if they had been substantively appointed in those posts with effect from the date shown against each for the purposes of pay, increment, leave salary, Provident Fund Special Contribution to Provident Fund Provident Fund, Special Contribution to Provident Fund and Pension.

Name	Designation of post	Date from which benefits of confirmation given.
1. Mr. M. K. Kaul.	Conttroller of Stores	1-1-1951
2. ,, N. N. Kakati.	Deputy Chief Mech- anical Engineer.	7-12-1950
3. " B.C. Ganguly.	Executive Engineer.	7-9-1950
4. " R. H. Henry.	Deputy Chief Eng- ineer.	17-4-1951
S. ,, K.L. Crawford	Chief Commercial Superintendent.	1-6-1951
		<u> </u>

P. N. SAXENA, Director, Establishment, Railway Board.

New Delhi, the 20th November 1951

No. E50RCIS-4.—Mr. S. C. Dc, has been appointed as a temporary Cost Accounting Officer in Class I Service in the Chittaranjan Locomotive Works, Chittaranjan with effect from 23rd October 1951.

V. T. NARAYANAN,

Joint Director, Establishment, Railway Board.

MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

Dhanbad, the 15th November 1951

No. 5(2).-Mr. R. S. Batni, B.A. A.I.S.M. (Min.), is appointed on probation for one year with effect from 12th November 1951 to the post of Senior Lecturer in Metalliferous Mining on Rs. 800 p.m. in the scale Rs. 500-30-800.

> R. P. SINHA, Principal, Indian School of Mines and Applied Geology, Dhanbad.

New Delhi, the 16th November 1951

No. DW.1/2821/51.—Shri B. S. Kohli is appointed temporarily as Executive Engineer in the Central Water and Power Commission with effect from the 23rd and Power Commission with effect from October 1951 (afternoon).

S. VENKATARAMAN, Under Secy.

MINISTRY OF TRANSPORT

ROADS ORGANISATION New Delhi, the 15th November 1951

No. A-5(18)/51.—Shri M. P. Nagersheth, temporary Assistant Engineer Consultant, Ministry of Transport, Roads Organisation, has been granted earned leave for 95 days from 14th November 1951 to 16th February 1952, with permission to affix the closed holiday on the 13th November 1951 and Sunday the 17th February 1952, to the leave 1952, to the leave.

B. V. RADHAKRISHNAN, Under Secy.

MINISTRY OF COMMUNICATIONS

POSTS AND TELEGRAPHS

New Delhi, the 9th November 1951

No. STA.101-21/51.—Shri_D. P. Jelliman, officiating Superintending Engineer, Bombay Telephone District, is granted earned leave from 7th August 1951 to 24th June 1952 and in continuation thereof, half pay leave for 100 days. He is permitted to retire from service on the expiry of the leave. 1951.

New Delhi, the 12th November 1951

No. SPA.76-2/51.—The following officers are appointed substantively to the posts and with effect from the dates noted against them:—

- 1. Shri R. C. Vaish. Additional Chief 1st April, Director of Telegraphs Engineer. 1950 28th January,
- 2. Shri C. V. Cunning-Postmasterham, Director of General. Postal Services.
- 3. Shri M. A. J. Vasnaik, General Mana-1st November, Director of Telegraphs. ger, P. and T. 1951. Workshops.
- General Mana-4. Shri S. P. Patel, Do. Director of Teleger, Telephones.
- 5. Shri P. K. S. Chari, Postmaster 10th November. Director of Postal General. Services.
- 2. The substantive appointment of Shri S. P. Patel has been made on a provisional basis.

No. SPA.79-1/51.—Shri A. K. Hazari, Presidency Postmaster, Calcutta, is granted, under F.R. 86(a)(1), leave on average pay for 4 months, with effect from the 15th October, 1951. On the expiry of leave, he is permitted to retire from service.

Shri R. Rangaswami Iyengar, Deputy Presidency Postmaster, Madras, is appointed to officiate as Presidency Postmaster, Madras, with effect from the 26th October, 1951 afternoon, relieving Shri V. Jagadisa Iyer.

On relief, Shri V. Jagadisa Iyer, is appointed to officiate as Presidency Postmaster, Calcutta, with effect from the date he takes charge of the post.

No. STA.101-20/51.—Shri G. V. Sathe, Executive Engineer, Bombay Telephone District is granted leave on average pay for four months, with effect from the 25th October 1951.

2. Shri N. S. V. Subramanian, Assistant Ahmedabad is appointed to officiate as Engineer, Bombay, vice Shri Sathe. as Executive

New Delhi, the 15th November 1951

No. STA-76-4/51.—Mr. H. N. Shrivastava, Additional Chief Engineer, Technical and Development Circle, is granted an extension of leave on average pay for one day viz. the 22nd October 1951.

New Delhi, the 16th November 1951

No. STA. 146-16/51.—On the expiry of his leave, Dr. B. D. Panth is re-appointed as temporary Deputy General Manager, P. & T. Workshops, Alipore, Calcutta with effect from 15th September 1951. He is permitted to cancel the unexpired portion of his leave.

K. V. VENKATACHALAM, Dy. Secy.

New Delhi, the 14th November 1951

No. 1-M(19)/51.—On the resumption of duty by Dr. S. C. Roy, on return from leave, Mr. A. K. Roy, officiating Deputy Director General of Observatories and Dr. P. K. Sen Gupta, officiating Director, Regional Meteorological Centre, New Delhi, reverted to the posts of Director, Regional Meteorological Centre, New Delhi and Meteorologist-Grade I, respectively, on the forenoon of 4th November 1951.

New Delhi, the 15th November 1951

No. 8-M(4)/51.—On return from deputation ex-India, Shri V. V. Sohoni, Director General of Observatories, resumed charge of his office on the forenoon of 27th October 1951.

T. R. MANTAN, Under Secy.

New Delhi, the 14th November 1951

No. 3-V(16)/51.—Shri J. M. Shrivastava, Electrical and Mechanical Officer on probation in the Civil Aviation Department has been confirmed in that post with effect from the 13th March 1951.

New Delhi, the 15th November 1951

No. 18-G(25)/51.—Mr. T. P. Bhalla, I.P., Director General of Civil Aviation, has been placed on deputation to Australia for a period of about 4 weeks with effect from the 9th November 1951 in connection with the Technical Co-operation Scheme of the Colombo Plan.

No. 1-V(28)/51.—Shri P. S. Warrier, a Senior Aerodrome Officer in the Civil Aviation Department posted at Ahmedabad was granted earned leave for 30 days with effect from the 20th September 1951. On the expiry of the leave he was appointed to officiate, until further orders, as Assistant Director of Training and Education in the Civil Aviation Directorate with effect from the 29th October 1951.

P. K. ROY, Dy. Secy.

MINISTRY OF INFORMATION & BROADCASTING

New Delhi, the 19th November 1951

No. 4(68)/51-BH.—Dr. V. K. Narayana Menon, Director, Staff Training Unit, is appointed to officiate as Supervisor, English and French Services, External Services Division, All India Radio, with effect from 1st November 1951 (forenoon).

No. 252/34/48-AC.—In continuation of this Ministry's No. 252/34/48-AC.—In continuation of this Ministry's Notification of even number, dated the 22nd October, 1951, Shri D. D. Sabnis, Advertising Consultant to the Government of India, Ministry of Information and Broadcasting, is granted an extension of earned leave for 14th days with effect from 18th November, 1951, with permission to suffix Sunday, the 2nd December, 1951, to the leave to the leave.

A. N. BERY, Under Secy.

MINISTRY OF WORKS, PRODUCTION AND SUPPLY

New Delhi, the 15th November 1951

No. Fy-3(112).—Shri S. C. De, Cost Accounts Officer, Fertilizer Project, Sindri, was granted earned leave for one day on the 22nd October 1951 and permitted to affix thereto Sunday, the 21st October 1951.

On the expiry of the leave, the services of Shri De were placed at the disposal of the Ministry of Railways (Railway Board).

D. S. BENEGAL, Under Secy.

New Delhi, the 15th November 1951

No. EHI-17(93)/48-EIV-66.—Mr. S. Roy, Assistant Inspecting Officer (Rolling Stock) retired from Service from the office of the Director of Inspection, Calcutta, under the Directorate General of Supplies and Disposals, with effect from the 12 October 1951 (forenoon).

New Delhi, the 17th November 1951

No. EIV/25(297)EIII.-Mr. Rameshwar Dayal, Stores Officer in the Directorate of Supplies and Disposals, Bombay, has been appointed to officiate as Assistant Director of Disposals (Grade II), in the same Directorate with effect from the forenoon of the 1st October 1951.

K. P. MATHRANI, Dy. Secy.

New Delhi, the 20th November 1951

No. C2-16(43)/51.—Shri B. N. Mitra, Manager, Deulbera Colliery, on transfer to the post of Assistant Coal Superintendent, Charanpur Division, made over charge of the former post on the afternoon of the 14th September 1951 and assumed charge of the latter post on the afternoon of the 19th September 1951.

2. Shri C. Bal Ram, Assistant Manager, Talcher Collicry, has been appointed temporarily to officiate as Manager, Deulbera Colliery, from the afternoon of the 14th September 1951, vice Shri B. N. Mitra.

U. L. GOSWAMI, Dy. Secv.

New Delhi, the 20th November 1951

No. C2-16(50)/51.—Mr. L. S. Corbett, Coal Commissioner with the Government of India, has been granted leave on average pay for six months, followed by leave on half average pay for three months, with effect from the 1st November 1951.

S. RANGANATHAN, Joint Secy.

New Delhi, the 21st November 1951

No. Sait-11.—Dr. J. P. Udawat, Medical Officer, Rajputana Sait Sources Division, Sambhar Lake, has been granted earned leave for one hundred and twenty days, with effect from 1st October 1951.

2. Notification No. Salt-9, published in the Gazette of India, Part I, Section II, dated 3rd November 1951, is hereby cancelled.

J. K. ROY, Asstt. Secy.

MINISTRY OF LABOUR

DIRECTORATE GENERAL OF RESETTLEMENT AND EMPLOYMENT

New Delhi, the 2nd November 1951

No. RXA-557.—Shri M. Arjunadass, Sub-Regional Employment Officer, Sub-Regional Employment Exchange Anantapur has been placed on deputation exladia with effect from the afternoon of the 3rd October 1951.

E. U. DAMODARAN, Dy. Secy.

New Delhi, the 3rd November 1951

No. RA-67(21).—Shri K. B. Sharma, Deputy Director of Employment Exchanges at the headquarters of the Directorate General of Resettlement and Employment has been appointed to officiate as Regional Director of Resettlement and Employment, Delhi, Ajmer and Rajasthan, with effect from the afternoon of the 12th October, 1951 during the absence on leave of Shri J. B. Kirk.

N. DAS, Joint Secy.

New Delhi, the 9th November 1951

No. RTA-256.—Shri P. S. Bhogal, Manager, Industrial Training Centre, Koni Camp, Bilaspur, is appointed to hold charge of the post of the Vice Principal, Central Training Institute for Instructors, Koni Camp, Bilaspur, in addition to his own duties, with effect from 27th October 1951.

M. V. NILAKANTA AYYAR, Under Secy.

New Delhi, the 1st November 1951

No. RXA-792.—Shri A. J. Sahani has been appointed as officiating Assistant Employment Officer, Regional Employment Exchange, Nagpur, with effect from the 19th October 1951.

New Delhi, the 6th November 1951

No. RXA-533.—Shri R. S. Bindra, Assistant Employment Officer, Central Employment Co-ordination Office, New Delhi, has been transferred and posted in the same capacity to the Regional Employment Exchange, Delhi, with effect from the 11th October 1951.

New Delhi, the 9th November 1951

No. RXA-448.—Shri B. H. Maru, Assistant Employment Officer, Sub-Regional Employment Exchange, Surat, relinquished charge of his post with effect from the forenoon of the 1st November 1951.

No. RXA-706.—Shri D. L. Ganguly. Assistant Employment Officer (Technical), Sub Regional Employment Exchange, Kidderpore, has been transferred and posted in the same capacity to the Regional Employment Exchange, Calcutta, with effect from the 16th October 1951.

No. RXA-737.—Shri K. C. Gar, Assistant Employment Officer (Technical), Regional Employment Exchange, Colcutta, has been transferred and posted in the same capacity to the Sub-Regional Employment Exchange, Howrah, with effect from the 16th October 1951.

No. RXA-460.—Shri H. M. Sengupta, Assistant Employment Officer, Sub Regional Employment Exchange, Howrah, has been transferred and posted in the same capacity to the Sub Regional Employment Exchange, Kidderpore, with effect from the 16th October 1951.

New Delhi, the 10th November 1951

No. RA-67(18).—Shri Y. C. Shankranand, Central Employment Co-ordination Officer, Central Employment Co-ordination Office, New Delhi, was transferred with effect from the 3rd October, 1951 and was posted from the same date as Assistant Director of Employment Exchanges at the headquarters of the Directorate General of Resettlement and Employment, vice Shri N. C. Pavri.

No. RA-67(24).—Shri V. V. Nene, Assistant Director of Employment Exchanges at the headquarters of the Directorate General of Resettlement and Employment was granted extension of earned leave for 2 days viz., 1st and 2nd November 1951 in continuation of the earned leave sanctioned to him, vide Ministry of Labour (Directorate General of Resettlement and Employment) notification No. RA-67(24), dated 12th October 1951.

No. RA-67(31).—Shri D. S. Nim, Assistant Director of Employment Exchanges, Uttar Pradesh, Barielly, was transferred with effect from 20th October 1951 afternoon and posted in the same capacity at the head-quarters of the Directorate General of Resettlement and Employment with effect from 25th October 1951.

No. RXA-586.—Mrs. H. Shergill, Assistant Employment Officer, Regional Employment Exchange, Delhi was granted carned leave for forty-three days from the 1st November, 1950, followed by leave on average pay on medical certificate for thirteen days.

J. M. KITCHLU, Under Secy.

New Delhi, the 20th November 1951

No. LR-11/14(340)-I.—Shri G. S. Ahluwalia, Conciliation Officer (Central), Patna, was granted earned leave for 60 days with effect from the 28th March, 1951, with permission to affix Sunday the 27th May, 1951 to his leave.

No. LR-11/14(340)-II.—On return from leave, Shri G. S. Ahluwalia, Conciliation Officer (Central), assumed charge of the office of the Conciliation Officer (Central), Patna, on the 28th May, 1951 (Forenoon).

No. LR-11-14(358).—Shri R. J. T. De Mello, Assistant Commissioner of Labour (Welfare) and Labour Officer, Bombay, has been appointed as Conciliation Officer (Central) with effect from the 4th November, 1951 (Forenoon) and posted to Allahabad.

N. C. KUPPUSWAMI, Under Secy.

